

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1409
ANSWERED ON:29.10.2008
PENSION SCHEME TO COAL MINING WORKERS
Chowdhury Shri Bansagopal

Will the Minister of COAL be pleased to state:

- (a) whether the coal-mining workers of Coal India Ltd. and its subsidiary companies are not getting pension;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the measures taken by the Government to streamline the process for grant of pension to coal-mining workers?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI SANTOSH BAGRODIA)

- (a) No, Sir. The coal-mine workers of Coal India Limited and its subsidiary companies, who are the members of Coal Mines Pension Scheme, 1998 are getting pension;
- (b) During the period from April, 2007 to March, 2008 a total of Rs.506.28 crore have been reimbursed to the 14 Nationalised Banks viz. Allahabad Bank, Andhra Bank, Bank of Baroda, Bank of India, Bank of Maharashtra, Canara Bank, Central Bank, Indian Overseas Bank, Punjab National Bank, State Bank of Hyderabad, State Bank of India, JCO Bank, Union Bank of India, United Bank of India on account of pension. Disbursement to approximately 2.50 lakhs pensioners through these banks under agreement with this Organisation i.e. Coal Mines Provident Fund Organisation.
- (c) The Coal Mines Provident Fund Organisation has launched 'Mission Biswas' to settle the Provident fund and Pension Claims of members in the last month of service, on receipt of these claims within first week of that month, complete in all respects from the coal companies.